

DIVISION BENCH
COURT - II

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2024
IA(I.B.C)/1238(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	UNITED MASTERBATCHES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, Adv.] For the Corporate Applicant

Mr. Vikash Singh, Adv.] For the Respondent in IA(I.B.C)/1238(KB)2024

Mr. Sudarshan Kr. Agarwal, Adv.]

Ms. Nitu Singh, CS.]

ORDER

1. Ld. Counsel appearing on behalf of the corporate applicant present. Ld. Counsel/Authorised Representative appearing on behalf of the respondent present.
2. Ld. Counsel appearing on behalf of the corporate applicant seeks an adjournment in this matter.
3. Interim protection is granted, if any, will continue till the next date of hearing.
4. **It is made clear that no further adjournments would be granted.**
5. List this matter for further consideration on **02.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.